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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No.519/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company	Biswas Agro Ltd.-Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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CS Raje

CS RAJESH KUMAR
SHAW

M/S
BISWAS AGRO
8 LTD

Mr. SUJOY SAHA

Sh

06/02/2018

ORDER

Ld. Pr. CS for the appellant is present.

It appears that notice issued to the Registrar of Companies (ROC), West Bengal has been sent on 27/10/2017. However, no reply has been filed. Let reminder be issued to ROC, West Bengal for filing detail reply, if any, within 15 days of the receipt of this reminder notice. Appellant is directed to serve the reminder notice to the ROC, West Bengal and file affidavit of service within 7 days.

List it on 09/03/2018.

sd

(Jinan K.R.)
Member (J)